

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:168
ANSWERED ON:05.12.2005
INSURANCE FOR GODOWNS AND FOODGRAINS
Dhanaraju Dr. K.;Shakya Shri Raghuraj Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details regarding the number and capacity of Food Corporation of India (FCI) godowns in the country, State-wise;
- (b) whether the Government extends insurance cover to these godowns and the foodgrains stored therein;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the other steps taken by the Government for the safety of the foodgrains?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c), (d) & (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 168 DUE FOR ANSWER IN THE LOK SABHA ON 05.12.2005.

(a): As on 30th September, 2005, the Food Corporation of India (FCI) had a total of 1451 godowns (owned/hired/covered/CAP) with a total storage capacity of 247.74 lakh MTs. The State-wise details are given at Annex.

(b), (c) & (d): The FCI has its own watch and ward who provide security throughout the year both to the godowns and the foodgrains stored therein. The FCI have also taken the Services of Central Industrial Security Force (CISF), private security and home guards where the watch & ward of the FCI has been found inadequate. In view of its own provision of security, the FCI has not undertaken insurance cover for godowns and the foodgrains.

However, in respect of foodgrains stocks kept in the godowns of the Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs), the foodgrains stored therein are duly insured by these agencies and their godown rent includes the cost of insurance.

(e): The following steps, inter alia, are taken by the FCI for the safety of foodgrains :-

- (i) Physical measures, including installation of barbed wires, fencing of the boundary walls, provision of street lights for illumination of godowns and proper locking of the sheds.
- (ii) Deployment of security staff of FCI as well as other agencies like Home Guards and special police officers.
- (iii) Deployment of Central Industrial Security Force (CISF) and State Armed Police at vulnerable depots/godowns.
- (iv) Security inspections as well as surprise checks of the Depots are conducted from time to time at various levels to detect and plug the security lapses.
- (v) Proper preservation by the trained & experienced quality control staff and due prophylactic/curative treatments are given to the foodgrains stocks periodically.
- (vi) Stocks stored in CAP (Covered and Plinth) godowns are well covered/lashed

with polythene covers to ensure the proper safety of stocks from the vagaries of the weather.

(vii) Periodical physical verification by audit teams.

ANNEX

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF STARRED QUESTION NO. 168 DUE FOR ANSWER IN THE LOK SABHA ON 05.12.2005.

STATEMENT SHOWING THE STATE-WISE NUMBER OF GODOWNS AND STORAGE CAPACITY AVAILABLE WITH THE FOOD CORPORATION OF INDIA AS ON 30.09.2005

STATE NUMBER OF GODOWNS (COVERED & CAP) STORAGE CAPACITY (in lakh MT)

Bihar	45	5.19		
Jharkhand	16	1.13		
Orissa	65	5.95		
West Bengal	41	10.12		
Sikkim	2	0.11		
Assam	35	2.62		
Arunachal Pradesh	4	0.18		
Meghalaya	6	0.29		
Mizoram	5	0.18		
Tripura	6	0.34		
Manipur	2	0.18		
Nagaland	5	0.29		
Delhi	10	3.70		
Haryana	132	22.55		
Himachal Pradesh	16	0.26		
Jammu & Kashmir	18	1.17		
Punjab	351	68.48		
Chandigarh	15	1.15		
Rajasthan	63	9.40		
Uttar Pradesh	126	25.69		
Uttaranchal	28			1.75
Andhra Pradesh	140		33.60	
Kerala	29			5.36
Karnataka	58			6.59
Tamil Nadu	31			7.73
Pondicherry	5		0.50	
Gujarat	25	5.54		
Maharashtra	63		15.51	
Goa	1	0.15		
Madhya Pradesh	59	5.42		
Chhattisgarh	49	6.61		
TOTAL	1451	247.74		